

of the Indian Council of Medical Research, New Delhi, for the year 1993-94.

[Placed in Library. See No. L.T. 6723/94]

Notification under Prevention of Food Adulteration Act, 1954 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table—

- (1) A copy of the Prevention of Food Adulteration (Second Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 695 (E) in Gazette of India dated the 9th November, 1993 under sub-section (2) of section 23 of the Prevention of food Adulteration Act, 1954 together with a corrigendum thereto (in Hindi and English versions) published in Notification No. G.S.R. 777(E) dated the 27th December, 1993.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No.L.T. 6724/94]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1992-93.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1992-93 together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1992-93.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. L.T. 6725/94]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, for the year 1992-93 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India for the year 1992-93.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
[Placed in Library. See No. L.T. 6726/94]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 1993-94 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English

versions) by the Government of the working of the Institute for Post Graduate Teaching and Research, in Ayurveda, Jamnagar, for the year 1993-94.

[Placed in Library. See No. L.T. 6727/94]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1992-93.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabd, for the year 1992-93 together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1992-93.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.
[Placed in Library. See No. L.T. 6728/94]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1992-93.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1992-93 together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1992-93.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
[Placed in Library. See No. L.T. 6729/94]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1991-92 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1991-92.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
[Placed in Library. See No. L.T. 6730/94]
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Bombay, for the year 1993-94 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working

of the International Institute for Population Sciences, Bombay, for the year 1993-94.
[Placed in Library. See No. L.T. 6731/94]

- (15) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1992-93 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. L.T. 6732/94]

- (16) Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1993-94 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. L.T. 6733/94]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1993-94 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1993-94.

[Placed in Library. See No. 6734/94]

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 1993-94.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 1993-94 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 1993-94.

[Placed in Library. See No. L.T. 6735/94]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Central Research Institute for Yoga, New Delhi, for the year 1993-94 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Research Institute for Yoga, New Delhi, for the year 1993-94.

[Placed in Library. See No. 6736/94]

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 1993-94, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working

of the National Institute of Naturopathy, Pune, for the year 1993-94.

[Placed in Library. See No. 6737/94]

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, for the year 1993-94.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Ayurveda and Siddha, for the year 1993-94.

[Placed in Library. See No. 6738/94]

13.06¹/₂ hrs.

ESTIMATES COMMITTEE

Forty-Seventh Report

[English]

DR. KRUPASINDHU BHOI (Sambalpur): I beg to present the Forty-Seventh Report (Hindi and English versions) of the Estimates Committee on action taken by Government on the recommendations contained in their Thirty-Sixth Report on the Ministry of Human Resource Development (Department of Education)—Navodaya Vidyalayas.

13.07 hrs.

PUBLIC ACCOUNTS COMMITTEE

Action Taken Statements

[English]

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to lay on the Table (Hindi and English versions) of the Statements showing action taken by Government on the recommendations contained in Chapter-I and final replies in respect of Chapter-V of the following Reports:

(1) 8th Report (7th Lok Sabha) on Valuation of Immovable Properties.

(2) 8th Report (8th Lok Sabha) on Customs Receipts.

(3) 32nd Report (8th Lok Sabha) on claims outstanding Against a Collaborator.

(4) 159th Report (8th Lok Sabha) on Hiring of Private Buildings at Naraina Industrial Area, Phase-II, New Delhi.

(5) 179th Report (8th Lok Sabha) on Union Excise Duties—Fraudulent Procurement of Central Excise Stamps by Match Factories.